

Radio as "All India Radio, Madras Vanoli Nilayam" and "All India Radio, Tiruchi Vanoli Nilayam" respectively.

COMMERCIAL BROADCAST

*56. SHRI SITARAM JAIPURIA: SHRI SUR JIT SINGH ATWAL: SHRI RAM CHANDER:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether commercial broadcasting on the All India Radio has been introduced;

(b) if so, the names of the Radio Stations on which it has been introduced;

(c) the extent of annual revenue which is likely to be earned as a result thereof; and

(d) what measures have been taken by Government to protect the interests of the Newspaper industry on account of the introduction of commercial broadcasting over the All India Radio?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Madam.

(b) To begin with, the service has been started as a pilot project. The commercial broadcasts go simultaneously over the air from the Vividh Bharati transmitters of Bombay, Poona and Nagpur.

(c) The estimated annual income from the pilot project is Rs. 37.5 Lakhs (after deduction of 15% agency commission and bulk discount of about Rs. 1 Lakh).

(d) It will be the constant effort of the Government to watch the interests of small newspapers and not allow them to suffer. With a view to safe guarding the interests of the news papers, two representatives of Indian and Eastern Newspapers Society and one of Indian Languages Newspapers Association have been included in the Advisory Board constituted to advise Government in regard to the Commercial Broadcasting Service.

VIETNAM ISSUE TO THE U.N. SECURITY COUNCIL

*57. SHRI RAM CHANDER: Will the PRIME MINISTER be pleased to state:

(a) whether the U.S. Government had sounded the Government of India in September last on its move to bring the Vietnam Issue before the Security Council;

(b) if so, in what terms and in what shape the issue was proposed to be raised before the Council; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b) There have been informal discussions with our Permanent Representative at the United Nations on this subject. The Ideas mentioned during these informal talks were broadly on the lines of the points mentioned later by Ambassador Goldberg in a statement in the General Assembly on the 21st September, 1967.

(c) Such a move could only be productive if it had the support and consent of all the parties concerned. Such support is not forthcoming. Government of India feel, therefore, that the proposal has little chance of success.

ARTICLES BY SHRI SISIR GUPTA ON WEST ASIAN CRISIS

*58. SHRI KRISHAN KANT: Will the PRIME MINISTER be pleased to state:

(a) whether Government have entrusted Shri Sisir Gupta, a former student of the London Institute of Strategic Studies, to prepare books and articles defending Government's policies and actions during the recent crisis in West Asia;

(b) whether Government's attention has been drawn to Shri Gupta's articles in the 'Organiser' and several other publications criticising the policies of the Union Government specially regarding foreign and nuclear issues; and

(c) whether Shri Gupta is intimately connected with the Policy Planning Division of his Ministry and also with the training of I.F.S. Probationers?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Shri Sisir Gupta's help was taken only in editing a booklet entitled "India and Palestine—Evolution of a Policy." He did not write the booklet nor has he written any article at Government's instance.

(b) Government are aware that in an article in the "Organiser" of 15th August 1967, Shri Sisir Gupta advocated the manufacture of nuclear weapons by India.

(c) Shri Sisir Gupta is not in any way connected with the Policy Planning Division of the Ministry of External Affairs, nor is he connected with the training programme of IFS Probationers except that, along with other academicians, he has given lectures to IFS Probationers who are required to undertake training in the Indian School of International Studies.

CANADA'S PROPOSAL FOR CESSATION OF BOMBING OF NORTH VIETNAM

*59. DIWAN CHAMAN LALL: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a statement made by the Foreign Minister of Canada calling for a cessation of all hostilities in Vietnam and the stoppage of bombing of North Vietnam;

(b) if so, what is Government's reaction to this statement; and

(c) what steps Government have taken to bring to the notice of the Government of U.S.A. the desirability of stopping the bombing of North Vietnam?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) Yes, Madam.

(b) and (c) Government of India welcome all steps which would pave the way for cessation of hostilities and the re-establishment of peace in Vietnam.

The Government have consistently advocated the cessation of bombing, without conditions, as an essential first step which would facilitate the creation of a helpful atmosphere towards negotiations for a peaceful solution.

REFRESHMENT TO THE N.C.C.

*60. SHRI D. THENGARI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that full refreshment is not given to the N.C.C. cadets of the colleges in Delhi after parades;

(b) if so, the reasons therefor;

(c) whether any uniform scale has been prescribed for such refreshments, if so, the details thereof; and whether in view of the increased prices this scale has become outdated?

THE MINISTER OF DEFENCE (SARDAR SW ARAN SINGH) : (a) to (c) In 1963 the Government of India recommended for adoption by State Governments a refreshment allowance of 20 paise per cadet per hour of parade. In practice State Governments/Union Territories have sanctioned an allowance ranging between 19 paise and 30 paise per parade. The Delhi Administration have fixed 20 paise per parade for all colleges in Delhi. The Delhi Administration has no proposal for any change under their consideration.

उत्तर प्रदेश में ग्रामीण औद्योगिक परियोजना

57. श्री श्रीकृष्णदत्त पालीवाल : क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) इस समय उत्तर प्रदेश में कितनी ग्रामीण औद्योगिक परियोजनाएँ चल रही हैं; और

(ख) तीसरी पंचवर्षीय योजना काल में और 1966-67 के वर्ष में ग्रामीण उद्योगों के विकास के लिये कितनी वित्तीय सहायता दी गई ?